

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 121**  
**CP/IB/973/2020**

**IN THE MATTER OF:**

Cowgill Holloway Support (India)  
Private Limited

... Applicant/Petitioner

**Order under Section 59 of IBC.**

**Order delivered on 12.11.2020**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Ashish Singh, Adv.  
For the Respondent :

**ORDER**

As per the order dated 29.09.2020 this matter was to be listed today but not included in the cause list. Hence, taken on Board.

Mr. Ashish Singh, appeared for the petitioner requests to list the matter for hearing.

Adjourned on 17.12.2020.

Sd/-

Sd/-

**SUMITA PURKAYASTHA**  
**MEMBER (T)**

**DR. DEEPTI MUKESH**  
**MEMBER (J)**